

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 197/98

DATE OF ORDER : 17.9.2002

1. Purshottam Lal G son of Shri Gaila Ram, Passenger Driver Grade 'A' c/o CTFO (R), Western Railway, Gangapur City.
2. Roop Kishore son of Prahalad Singh, Goods Driver C/o CTFO(R), Western Railway, Gangapurcity.
3. Hansa Raj M son of Shri Moti Lal Passenger Driver C/o CTFO(R), Western Railway, GangapurCity.
4. Ramesh Chand R son of Rameshwar Pd. Passenger Driver C/o CTFO (R), Kota,
5. Narayan H son of Shri Hatti, Passenger Driver C/o CTFO(R), Western Railway, Kota.
6. Nemi Chand R son of Shri Roshan Lal, Passenger Driver, CTFO(R), Western Railway, Kota.
7. Harman (s) son of Shri Sunder Lal, Passenger Driver, C/o CTFO(R), Western Railwa, Kota.
- 8.. Sarju Lal 'G' son of Shri Ganga Pd. Passenger Driver C/o CTFO(R), Western Railwa, Kota.
9. Ram Swaroop R son of Shri Ramji Lal Goods Driver C/o CTFO(R), Western Railway, Gangapur City.
10. Rafia Khan son of Shri Noor Mohammad, Goods Driver con of CTFO(R), Western Railway, GangapurCity.
11. Shafik Ahmad son of Shri Abdul Latif, Goods Driver c/o CTFO(R), Western Railway, GangapurCity.
12. Hari Shanker 'D' son of Shri Datt Prasad, Goods Driver c/o CTFO(R), Western Railway, GangapurCity.
13. Raghunandan H son of Shri Hera Lal, Goods Driver c/o CTFO(R), Western Railway, GangapurCity.
14. M Harbar son of Shri A.M. Harbar, Goods Driver, C/o CTFO(R), Western Railway, GangapurCity.
15. Abdul Vahid G son of Shri Ghudia, Goods Driver C/o CTFO(R), Western Railway, GangapurCity.

....Applicants.

VERSUS

1. Union of India through General manager, Western

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Railway, Churchgate, Bombay.

2. The Railway Board through Chairman, Railway Bhawan, Western Railway, New Delhi.
3. The Divisional Rail Manager (Estt.), Western Railway, Kota.
4. Ajay Kumar Sharma, Goods Driver, Bayana, C/o CTFO(R), Bayana.
5. Tarun Kumar Yadav, Goods Driver C/o CTFO(R), Western Railway, Gangapur City.
6. Daya Ram Parihar, Goods Driver, c/o CTFO(R), W. Railway, Kota.
7. Yogendra Kumar Sharma Goods Driver, C/o CTFO(R), Gangapurcity.
8. Susheel Kumar Mishra, Goods Driver, C/o CTFO(R), Gangapur City.
9. Hari Ram Ahirwar, C/o CTFO(R), Western Railway, Kota.
10. Madhevendra Kumar Pathak, Goods Driver c/o CTFO(R), Western Railway, Gangapur City.
11. Sanjay Kumar Jain, Goods Driver, C/o CTFO(R) Western Railway, Gangapur City.
12. Veer Singh, Goods Driver, C/o CTFO(R), Western Railway, Gangapur City.
13. Om Prakash Mishra, Goods Driver, C/o CTFO (R), Western Railway, Kota.
14. Netram Meena, Goods Driver, C/o CTFO(R), Western Railway, Kota.
15. Surya Prakash Sharma, Goods Driver C/o CTFO(R), Western Railway, Gangapur City.
16. Rakesh Narayan Dubey, Goods Driver C/o CTFO(R), Western Railway, Gangapur City.
17. Rajendra Prasad, Goods Driver, C/o CTFO(R), Western Railway, Kota.
18. Gajendra Singh H. Goods Driver, C/o CTFO(R), Western Railway, Gangapur City.
19. Vijendra Kumar, Goods Driver, C/o CTFO(R), Western Railway, Kota.
20. Om Prakash (B), Goods Driver, CTFO(R), Western Railway, Gangapur City.
21. Ajay Kumar, Goods Driver, C/o CTFO(R), Western Railway, Kota.

3

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22. Shri Prakash Sharma, Goods Driver C/o CTFO(R),
Western Railway, Gangapur City.

....Respondents.

Mr. S.C. Sethi, Counsel for the applicants.

Mr. U.D. Sharma, Counsel for official respondents.

None present for private respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

In this OA, the applicants have prayed for quashing the orders dated 23.7.97 (Annexure A/1) and dated 20/22.11.95 (Annexure A/2) and in interim prayer has prayed for appropriate directions to the respondents to promote the applicants to the post of Passenger Driver.

2. Heard the learned counsel for the parties.

2.1 During the course of hearing, the learned counsel for the applicants submitted that all the applicants have been promoted to the post of Passenger Driver. The question of seniority is being agitated in OA No. 331/98 where some of the applicants of this OA, are respondents there.

3. In the circumstances, this OA is disposed of, being infructuous, without any order as to costs.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)